

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 113/11/2019C.P./260/48/2019KABIR KISAN

-V/S-

B P SHARMA ITEM NO:81 FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr. P.R.J. Dash, Mr. S. behera, Mr. J. Pal

Notes of The Registry	Order of The Tribunal		
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>Mr. J. Pal, Ld. Counsel for the respondents files copy of order dated 09.11.2019 by which the representation of the applicant has been rejected and copy of the said order has been handed over to Mr. N.R. Routray, Ld. Counsel for the applicant. The direction of this Tribunal vide order dated 06.03.2018 was to consider the representation.</p> <p>In view of that, we are of the opinion that the order dated 06.03.2018 passed in O.A.163/14 has been complied with. If the applicant is any subsistence grievance, he may approach before the appropriate forum as per law. The C.P. is dropped. Notices discharged.</p> <table border="1" data-bbox="518 1622 1421 1706"><tr><td data-bbox="518 1622 975 1706">( SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="975 1622 1421 1706">( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>kb</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
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